

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 16396 OF 2015
WITH PRAYER FOR INTERIM RELIEF

WITH
INTERLOCUTORY APPLICATION NO. 2
(Applications for directions)

STEEL AUTHORITY OF INDIA LIMITED ...PETITIONER
-VERSUS-
DEEM ROLL TECH LIMITED AND ANR. ...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 29th May, 2015, when the Court was pleased to pass the following Order:

"Issue notice.

In the meantime, there shall be stay of the operation of the impugned orders dated 6.5.2015 passed by the High Court and permit the petitioner to go ahead with the opening of the tender which is scheduled for 1st June, 2015.

However this tender shall not be finalised till 9th June, 2015.

However, the Award of the tender shall be subject to the outcome of this petition."

And lastly, matter above mentioned was listed before the Court of Registrar on 29th November, 2016, when the Court was pleased to pass the following Order:

"Respondent no. 1 does not want to file counter affidavit.

None appears for respondent no. 2 despite due service.

As such, process for listing before Hon'ble Court as per Rules."

It is submitted for the information of the Hon'ble Court that there are two respondents in the instant matter. Accordingly, show cause notice was issued to both the respondents by registered A. D. post on 22.06.2015. Mr. Pradeep Kumar Dubey, Advocate has filed vakalatnama/appearance on behalf of respondent No. 1 but he has not filed counter-affidavit so far. A. D. card duly signed has been received in respect of respondent No. 2 but no one has entered appearance so far.

It is further submitted that counsel for the petitioner has filed an application for directions with annexures and affidavit. The said application is registered as I. A No. 2 and the same is being circulated before the Hon'ble Court.

Service of notice is complete.

The matter along-with application above mentioned is listed before the Hon'ble Court with this report.

Dated this the 03rd day of March, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Ajay Sharma, Advocate

Mr. Pradeep Kumar Dubey, Advocate

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ASSISTANT REGISTRAR